

XCHANGING SOLUTIONS LIMITED

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OPEN OFFER FOR ACQUISITION OF UP TO 2,36,49,767 FULLY PAID UP EQUITY SHARES OF FACE VALUE OF INR 10 EACH ("OFFER SHARES") REPRESENTING 21.23% OF THE FULLY DILUTED VOTING SHARE CAPITAL AS OF THE 10TH WORKING DAY FROM THE CLOSURE OF THE TENDERING PERIOD ("VOTING SHARE CAPITAL"), FROM THE PUBLIC SHAREHOLDERS OF XCHANGING SOLUTIONS LIMITED ("TARGET COMPANY") BY XCHANGING TECHNOLOGY SERVICES INDIA PRIVATE LIMITED ("ACQUIRER") TOGETHER WITH COMPUTER SCIENCES CORPORATION INDIA PRIVATE LIMITED ("PAC 1") AND DXC TECHNOLOGY COMPANY ("PAC 2") (PAC 1 AND PAC 2 ARE COLLECTIVELY REFERRED TO AS "PAC") AS THE PERSONS ACTING IN CONCERT WITH THE ACQUIRER PURSUANT TO AND IN COMPLIANCE WITH REGULATIONS 3(1), 4, AND 5(1) OF THE SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011 AND SUBSEQUENT AMENDMENTS THERETO ("TAKEOVER REGULATIONS") AT AN OFFER PRICE OF INR 55.22 PER EQUITY SHARE ("OFFER" / "OPEN OFFER").

This corrigendum ("Revised Schedule Corrigendum") is being issued by JM Financial Limited, the manager to the Offer ("Manager"), for and on behalf of the Acquirer and the PAC in respect of the Offer to the Public Shareholders of the Target Company, pursuant to revisions/amendments in the schedule of activities relating to the Offer. This Revised Schedule Corrigendum should be read in continuation of, and in conjunction with, the Public Announcement dated November 17, 2017 ("PA"), Detailed Public Statement published on November 24, 2017 ("DPS") and Draft Letter of Offer dated November 30, 2017 ("Draft Letter of Offer" or "DLoF") unless otherwise specified.

This Revised Schedule Corrigendum is being issued pursuant to changes / amendments in the schedule of major activities relating to the Offer made in the Draft Letter of Offer in terms of the SEBI letter bearing reference no. SEBI/HO/CFD/DCR1/OW/P/2018/13149/1 dated May 2, 2018, conveying comments on the DLoF. This Revised Schedule Corrigendum is being issued in all the newspapers in which the DPS was published. Capitalized terms used herein but not specifically defined shall have the meanings assigned to them in the DPS and the DLoF.

1. The Public Shareholders are requested to kindly note the following revisions / amendments in the schedule of major activities relating to the Offer:

1.1. The revised schedule of activities pertaining to the Offer is set out below:

No.	Activity	Original Schedule	Revised Schedule
		(Day and Date)	(Day and Date)
1.	Issue of PA	Friday, November 17, 2017	Friday, November 17, 2017
2.	Date of publishing the DPS in the newspapers	Friday, November 24, 2017	Friday, November 24, 2017
3.	Date of filing of the DLoF with SEBI	Thursday, November 30, 2017	Thursday, November 30, 2017
4.	Last date for the public announcement of competing offer(s) as per the first detailed public statement*	Monday, December 18, 2017	Monday, December 18, 2017
5.	Last date for SEBI observations on the DLoF (in the event SEBI has not sought clarifications or additional information from the Manager)	Friday, December 22, 2017	Wednesday, May 2, 2018**
6.	Identified Date*	Wednesday, December 27, 2017	Friday, May 4, 2018
7.	Date by which the Letter of Offer is to be dispatched to the Public Shareholders whose name appears on the register of members on the Identified Date	Wednesday, January 03, 2018	Friday, May 11, 2018
8.	Last date for upward revision of the Offer Price / Offer Size	Friday, January 05, 2018	Monday, May 14, 2018
9.	Last Date by which the committee of the independent directors of the Target Company shall give its recommendation to the Public Shareholders of the Target Company for this Offer	Monday, January 08, 2018	Wednesday, May 16, 2018
10.	Date of publication of Offer opening public announcement in the newspapers in which this DPS has been published	Tuesday, January 09, 2018	Thursday, May 17, 2018
11.	Date of commencement of the tendering period	Wednesday, January 10, 2018	Friday, May 18, 2018
12.	Date of closure of the tendering period	Tuesday, January 23, 2018	Thursday, May 31, 2018
13.	Last date of communicating the rejection/ acceptance and completion of payment of consideration or refund of Equity Shares to the Public Shareholders of the Target Company	Wednesday, February 07, 2018	Thursday, June 14, 2018
14.	Last date for issue of post-offer advertisement	Wednesday, February 14, 2018	Thursday, June 21, 2018

** Actual date of receipt of SEBI observation letter dated May 2, 2018

#There has been no competing offer

*Date falling on the 10th Working Day prior to the commencement of the Tendering Period. The Identified Date is only for the purpose of determining the Public Shareholders as on such date to whom the Letter of Offer would be dispatched / mailed. It is clarified that all the Public Shareholders of the Target Company (registered or unregistered) who own Equity Shares are eligible to participate in this Offer at any time prior to the Offer Closing Date i.e. May 31, 2018.

2. Other Information:

2.1. All other terms and conditions of the Offer as set out in the PA, the DPS and the DLoF remain unchanged.

2.2. The Acquirer and PAC and their respective directors accept full responsibility for the information contained in the Revised Schedule Corrigendum and shall be jointly and severally responsible for the fulfillment of obligations under the Takeover Regulations in respect of this Open Offer.

2.3. The Revised Schedule Corrigendum will also be available on the SEBI website: (<http://www.sebi.gov.in>).

MANAGER TO THE OFFER
 <p>JM FINANCIAL JM FINANCIAL LIMITED*</p> <p>7th Floor, Cnergy, Appasaheb Marathe Marg, Prabhadevi, Mumbai - 400 025, India Tel. No.: +91 22 6630 3030, Fax No.: +91 22 6630 3330 Email: xchanging.openoffer@jmfl.com Contact Person: Ms. Prachee Dhuri, SEBI Registration Number: INM000010361</p>

* JM Financial Limited has become a SEBI registered Category I Merchant Banker consequent upon amalgamation of JM Financial Institutional Securities Limited with it effective from January 18, 2018.

Issued for and on behalf of the Acquirer and PAC

Acquirer	PAC 1	PAC 2
Xchanging Technology Services India Private Limited	Computer Sciences Corporation India Private Limited	DXC Technology Company
Rectangle-I, D-4 District Centre, Saket New Delhi - 110019	Capital Towers, No. 180, Kodambakkam High Road, Nungambakkam, Chennai - 600034	1775 Tysons Boulevard, Tysons, Virginia - 22102

Place : Mumbai
 Date : May 8, 2018

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